

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

Swift Mail Communication Ltd

Vs

Rural Broadband Pvt Ltd

Item No.-315
IB-488/ND/2020

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 28.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

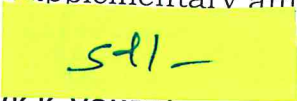
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sumit
For the Respondent :

ORDER

Ld. Counsel for petitioner has put in appearance and seeks further time to remove the defects in the main application. Let the same be done by filing supplementary affidavit. List the case on **18.03.2020**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)